

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1848  
TO BE ANSWERED ON 16.03.2023**

**PROVISION FOR EDUCATION OF CHILD LABOURERS**

**1848. # SMT. KANTA KARDAM:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the steps taken by Government to provide education to child labourers;**
- (b) the number of Special Schools (Child Labour Rehabilitation-cum-Welfare Centres) currently functioning across the country, State/UT-wise; and**
- (c) the financial assistance provided to these special schools during the last five years and the current year and the details of funds utilized, State/UT-wise, especially with respect to Uttar Pradesh?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b):** Ministry of Labour & Employment has been implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labourers through District Project Societies under the chairmanship of the District Magistrate. Under the NCLP scheme, the children in the age group of 9-14 years are rescued / withdrawn from work and enrolled in the NCLP Special Training Centres (STCs), where they are provided with bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. NCLP scheme has now been subsumed under Samagara Shiksha Abhiyan (SSA) Scheme with effect from 01.04.2021. Henceforth, the rescued child labourers will be mainstreamed into formal education system through STC operational under SSA. At present, no Special Training Centres (STC) is functional under NCLP scheme.

**(c):** The details of release of grant under NCLP scheme, State-wise, including Uttar Pradesh during 2017-18 to 2022-23 (upto 13.03.2023) is annexed.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1848 FOR 16.03.2023 BY SMT. KANTA KARDAM REGARDING PROVISION FOR EDUCATION OF CHILD LABOURERS**

Grant Released under National Child Labour Project Scheme, State-wise, during 2017-18 to 2022-23:  
(Rs. In Lakhs)

Sl. No.	Name of State	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23*
1	Andhra Pradesh	298.12	309.46	202.68	306.29	32.01	116.37
2	Assam	460.30	1109.45	198.28	49.64	81.10	140.68
3	Chhattisgarh	4.00	0	0	0	0	0
4	Gujarat	112.26	99.41	154.31	61.36	12.23	0
5	Haryana	123.13	234.66	191.77	116.83	34.79	0
6	Jammu & Kashmir	0	56.14	0	32.48	0	0
7	Jharkhand	280.14	0	274.54	177.42	0	60.72
8	Karnataka	100.53	184.23	127.38	82.74	7.53	12.27
9	Madhya Pradesh	687.37	514.34	491.67	363.41	143.29	236.50
10	Maharashtra	1338.84	106.19	998.70	931.49	196.53	102.54
11	Nagaland	74.07	0	4.00	0	0	0
12	Odisha	106.40	138.62	188.57	115.16	236.66	43.24
13	Punjab	322.33	256.88	282.35	206.41	317.35	37.53
14	Rajasthan	179.06	319.46	281.40	124.19	16.64	0.64
15	Tamil Nadu	749.67	878.53	811.44	482.00	323.45	184.74
16	Telangana	323.29	204.56	132.11	152.86	71.56	94.65
17	Uttar Pradesh	1176.15	1420.72	759.66	433.83	137.70	99.91
18	Uttarakhand	36.62	0	32.64	0	0	0
19	West Bengal	2227.20	1896.90	2503.72	463.37	203.10	424.26

\* Upto 13.03.2023

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